(c) Rice and wheat are already being supplied through fair price shops. According to Delhi Administration, there is no proposal to sell pulses and vegetables through fair price shops. However, these articles are being sold through a large .number of retail outlets (including mobile vans) of NAFED. Super Bazar, Kendriya Bhandar and Delhi State Civil Supplies Corporation.

(d) The latest prices of Kendriya Bhandar and Super Bazar for selected commodities are indicated below:

			(Rs. per kg.)	
			Kendriya Bhandar	Super Bazar
Arhar dal		1	7.65	7.80
Moong washe	:d		5.20	5.80
Urad chilka		8	5.00	5.20
Rajmah .			4.10	4.00
Rice Parmal	×	-		3.80
Onions .	÷		2*50	2.20
Potato .	ŝ	3		1.20
Tomatoes	÷		1	3.00

Shortage of wagons

3152. DR. BHAI MAHAVIR:

SHRI SHRIDHAR WASUDEO DHABE;

Will the Minister of RAILWAYS be pleased to state;

(a) the steps Government propose to take to solve the shortage of wagons in the next two years;

(b) the number of wagons manufactured in the last three years in various factories under the control of Railways; and

(c) what is the requirement of wagons and how many of them have been manufactured during the Sixth Five Year Plan and what is the target yet to be achieved during the same plan period?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): (a) The wagon fleet is adequate for *the* present level of traffic.

(b) There are no wagon building factories under the control of Ministry of Railways as such. However, some wagon* are manufactured in Railway Workshops. There are 10 wagon Building Units in the Country undertaking manufacture of wagons—Six im public sector and four under the private sector. The total number of wagons manufactured' In the last three years is as under:

Industry	39,783
maasay	57,105

Railway Workshops 3,731

(c) The Sixth Plan proposed acquisi tion of 1,00.000 wagons, and in the mid term review, it has been scaled down to 77,000.

It is expected that in the first four years of the Sixth Plan nearly 60,000 wagons will be acquired.

Medical Colleges in Andhra Pradesh

3153. SHRI RAYAPATI SAMBA SIVA RAO: Will the Minister of HEALTH AND FAMILY WELFARE bs pleased to state:

(a) the names of the hospitals and medical colleges in Andhra Pradesh which are controlled by the Central Government;

(b)' whether Government contemplate to open few more hospitals/medical coleges in the State i_n the near future; and

(c) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI): (a) There is no Medical College under the control of Central Government in Andhra Pradesh. A statement indicating the names of hospitals controlled by the different Central Ministries, u, attached.

(b) and (c) The Labour Ministry have intimated that two EST Hospitals, one each at Rajamundry and Pattanacheru are under construction.

Statement

Ministry of Energy

(Deptt. of Coal)

1. Regional Hospital Ramagundam

Ministry of Railways

- 2. Lallaguda Hospital
- 3. Guntakal Hospital
- 4. Divisional Hospital, Vijayawada
- 5. Sub-Divisional .Hospital, Rayanapuram.
- 6. Waltair Hospital.

Ministry of Labour

- 7. E.S.I. Hospital, Adoni
- 8. E.S.I. Ho | Sanath-Nagar, Hyderabad
- 9. E.S.I. Hospital, Strpur Kagaznagar
- 10. E.S.I. Hospital, Vijayawada
- 11. E.S.I. Hospital, Visakhapatnam
- 12. E.S.I. Hospital, Warangal

Ministry of Home Affairs

13. Base Hospital C.R.P.F. Hyderabad

Ministry of Defence

- 14. Military Hospital, Golekunda.
- 15. Military Hospital, Secunderabad.
- 16. I.N.H.S. Kalayani.
- 17. No. 14, Air Force Hospital, Pindigul.

Foodgnrins and sugar allotment to Andhra Pradesh for public distribution system

3154. SHRI RAYAPATI SAMBA SIVA RAO: Will the Minister of FOOD AND CIVIL SUPPLIES bt pleased to state:

(a) the quantum of foodgrains and sugar allotted to Andhra Pradesh under pifblic distribution system daring the current financial year;

(b) whether the Central Government have received any request from the State Government for the enhancement of foodgrain quota;

(c) if so, what are the details thereof; and

(d) what £lion the Central G&vern-ment have taken thereon?

to Questions

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO): (a) A quantity of 10,15,000 tonnes of rice , 2,10,000 tonnes of wheat and 2,36,125 tonnes of sugar I has been allotted to the Government of Andhra Pradesh for public distribution system during the period from April, 1983, to January, 1984, in the en financial year.

(b) to (d) Yes, Sir. The Government of Andhra pradesh requested for an additional allotment of 70,000 tonnes of rice besides the normal monthly allocation of 1,29,000 tonnes for October, 1983, and also requested for raising the monthly allocation of rice to 2,00,000 tonnes each for the months of November and December, 1983 from the Central Pool because of the damage caused to the crops by rains and floods and consequential delayed arrival of crops in the market.

Keeping in view the overall tight position of stocks of rice in the Central Pool, easy availability of rice in a surplus" State like Andhra Pradesh and supplemental nature of the allocations from the Central Pool, it has not been possible to accede to the request of the State Government. Nevertheless, the State Government bas been allotted a quantity of 83,000 tonnes of rice each for November and December, 1983, and January, 1984.

Manufacture of medicine without full solution by M/s. Associated Phanna etc

3155. SHRI RAM BHAGAT PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that M/s. Associated Phavma, MA. Associated Chem., M/s. Associated Traders, Kirti Nagar Delhi, are not manufacturing medicines with full formulation and as < x result the medicines of subtandard are being despatched to State Governments; and